

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.04.2021

**ORDER NO. 45 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 35 of 2021 for **CESTAT, New Delhi** from **12.04.2021** to **16.04.2021** as follows:-

<b>PERIOD</b>	<b>CORAM</b>	<b>WORKS ASSIGNED</b>
<b>Forenoon</b> on 12.04.2021, 15.04.2021 and 16.04.2021	Hon'ble Mr. Justice Dilip Gupta, President, and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order



**(Bineesh Kumar K. S.)  
Registrar**

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**Deputy Registrar**

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.04.2021

**ORDER NO. 46 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 29 of 2021 for **CESTAT, Chennai** from **12.04.2021** to **16.04.2021** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
Afternoon on 12.04.2021, 15.04.2021 and 16.04.2021	Ms. Sulekha Beevi C.S., Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:-

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order

  
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F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.04.2021

**ORDER NO. 47 of 2021**

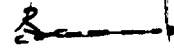
Hon'ble President is pleased to partially modify the roster order no. 35 of 2021 for CESTAT, New Delhi from **19.04.2021** to **23.04.2021** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
<b>Forenoon</b> from 19.04.2021 to 23.04.2021	Hon'ble Mr. Justice Dilip Gupta, President, and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

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Dated: 05.04.2021

**ORDER NO. 49 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 35 of 2021 for CESTAT, New Delhi from **26.04.2021** to **30.04.2021** as follows:-

<b>PERIOD</b>	<b>CORAM</b>	<b>WORKS ASSIGNED</b>
From 26.04.2021 to 28.04.2021	Sh. Anil Choudhary, Hon'ble Member (Judicial), and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".
2. During this period the Single Member cases will be heard by Ms. Rachna Gupta, Hon'ble Member (Judicial); on 29.04.2021 and 30.04.2021 forenoon Sh. Anil Choudhary, Hon'ble Member (Judicial) will also hear Single Member cases.

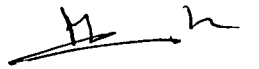
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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.04.2021

**ORDER NO. 50 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 36 of 2021 for **CESTAT, Mumbai** from **06.04.2021** to **09.04.2021** as follows:-

<b>PERIOD</b>	<b>CORAM</b>	<b>WORKS ASSIGNED</b>
From 06.04.2021 to 09.04.2021	Sh. C. J. Mathew, Hon'ble Member (Technical), and Sh. Ajay Sharma, Hon'ble Member (Judicial)	Customs Division Bench matters
	Sh. Sanjiv Srivastava, Hon'ble Member (Technical) and Dr. Suwendu Kumar Pati, Hon'ble Member (Judicial)	Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order



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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.04.2021

**ORDER NO. 51 of 2021**

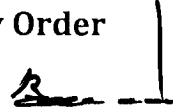
Hon'ble President is pleased to partially modify the roster order no. 28 of 2021 for **CESTAT, Hyderabad** from **19.04.2021** to **23.04.2021** as follows:-

<b>PERIOD</b>	<b>CORAM</b>	<b>WORKS ASSIGNED</b>
<b>Afternoon</b> from 19.04.2021 to 23.04.2021	Hon'ble Mr. Justice Dilip Gupta, President, and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

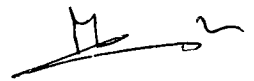
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